

**CENTRAL ADMINISTRATIVE TRIBUNAL,
BOMBAY BENCH, MUMBAI.**

Contempt Petition No.68/2004
in
Original Application No.86/99.

Date : 27th March, 2007.

Coram : Hon'ble Shri A.K. Agarwal, Vice Chairman
Hon'ble Shri Jog Singh, Member (J).

J.Y. Marne & 22 others

.. Petitioners
(Org.Applicant)

(By Advocate Shri V.S. Masurkar on
behalf of Smt.N.V. Masurkar).

Vs.

1. Mr.Ajay Vikram Singh,
Secretary to the Govt. of India,
Ministry of Defence,
New Delhi - 110 011.
Street, New Delhi - 110 001.

2. Lt.Gen. Arun Prakash Chopra,
Commandant, National Defence
Academy, Khadakwasala,
Pune - 411 023
Copernicus Marg,
New Delhi - 110 001.

.. Respondents/
Contemnors.
(Org.Respondents).

(By Advocate Shri R.R. Shetty).

Order on Contempt Petition
{ By Hon'ble Shri A.K. Agarwal, Vice Chairman }.

Learned counsel for applicants submitted that Hon'ble Supreme Court has vide its order dated 21.08.2006 have stayed the operation of the order of Hon'ble High Court.

In view of the above, Contempt Petition does not survive, it is dismissed accordingly.


(Jog Singh)

Member (J)


(A.K. Agarwal)
Vice Chairman.

H.